- (6) Relinquishment of Blocks by Operator without completing Minimum Work Programme (MWP).
- (7) Non-grant of Petroleum Exploration License (PEL) by State Government.
- (8) Lack of/Delay in Environmental Clearance (EC) by State/Central Government.
- (9) Lack of / Delay in statutory /other clearances.
- (10) Inter-State Border Disputes.
- (11) Logistical Constraints in North-East Areas.

## 100 per cent LPG coverage in domestic sector

1238. DR. PRABHAKAR KORE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that more and more LPG connections are being released daily under the Pradhan Mantri Ujjwala Yojana and under the general category in the domestic sector to achieve 100 per cent LPG coverage to every households in the country;

(b) if so, the number of LPG connections being released daily under the Pradhan Mantri Ujjwala Yojana and the general category;

(c) whether Government has set any time-frame to achieve 100 per cent LPG coverage in domestic sector; and

(d) if so, details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) Oil Marketing Companies have released 3.31 crore new LPG connections during Financial Year 2016-17 including 1.98 crore connections released under Pradhan Mantri Ujjwala Yojana (PMUY).

(c) and (d) After implementation of PMUY Scheme, the national coverage of LPG has increased and is estimated to have crossed 75 % as on 01.07.2017 against 61.3 % as on 01.01.2016.